

F.No. 01(03)/Roster/CESTAT/2024/Part - II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.10.2024

**ORDER NO. 128 of 2024**

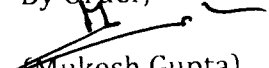
Hon'ble President is pleased to partially modify the roster order no. 95 of 2024 for **CESTAT, New Delhi** on **08.10.2024** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 08.10.2024	Hon'ble Mr. Justice Dilip Gupta, President	Chamber Work
	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Single Member Bench matters

Note:

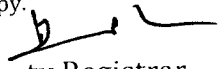
1. The above benches will sit after the Larger Bench by Roster Order No. 111 of 2024 (Revised) is over.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar